

Name of the Corporate Debtor: Colour Roof (India) Limited; Date of Commencement of CIRP: 30-06-2023; List of Creditors as on: 06-02-2024; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit of registration number: 11901

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2041544572	1	2041544572	85.41		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	37	3313912	27	2202154	0.09		377105	807717	Annexure 5
6	Operational creditors (Employees)	114	42729939	44	11318484	0.47		1716617	30095583	Annexure 6
7	Operational creditors (Government Dues)	7	909940594	4	290772969	12.16		0	619167625	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	90	15000707116	53	44529412	1.86		1165868	14955011836	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		249	17998236133	129	2390367591	100.00	0	3259590	15605082761	